HIGH COURT LEGAL SERVICES COMMITTEE HIGH COURT OF MEGHALAYA, SHILLONG NOTIFICATION

Dated Shillong, the 4th March, 2022

No.HCM II/142/2017/Estt/48

With approval of the

Chairman, High Court Legal Services Committee, High Court of Meghalaya, this Committee is pleased to empanel **Shri. Shree Prakash Mahanta, Sr.Advocate** as Legal Aid Counsel in the High Court of Meghalaya.

The High Court Legal Services Committee has full authority in selecting such panel lawyers/ Advocates for acting as Legal Aid Counsel.

Nothing shall prevent the High Court Legal Services Committee from deleting names from the panel after being satisfied that he/she has been neglecting his/her duties or has been conducting malpractices while performing his/her duties as panel lawyer.

By order,

SECRETARY

HCLSC

Memo No.HCM II/142/2017/Estt/48 - A

Dated: 4th March, 2022

Copy to (for information):-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble, the Chief Justice for his Lordship's kind information.
- 2. The P.S. To Hon'ble, Mr. Justice H.S. Thangkhiew, Executive Chairman, Meghalaya State Legal Services Authority for his Lordship's kind information.
- 3. The P.S. To Hon'ble, Mr. Justice W.Diengdoh Chairman, High Court Legal Services Committee for his Lordship's kind information.
- 4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 6. The District and Sessions Judge-cum-Chairman, District Legal Services Authority Shillong/Nongpoh/Nongstoin/Tura/Williamnagar/Jowai/Khliehriat/Ampati/Resubelpara/Baghmara/Mawkyrwat.
- 7. The Judge, District Council Court, KHADC/JHADC/GHADC.
- 8. The Director General of Prisons, Meghalaya, Shillong.
- 9. The Secretary to the Government of Meghalaya, Law Department.
- 10. The President, Meghalaya High Court Bar Association, Shillong.
- 11. The Director, Printing and Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.
- 12. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
 - 13. Shri.Shree Prakash Mahanta, Sr.Advocate for kind information.
 - 14. Notice board.
 - 15. Office file.

SECRETARY HCLSC

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